

lighting are also eligible for Central assistance. Besides the revised guidelines also provide for the following additional components which are eligible for funding by HUDCO other financial institutions.

- (a) Provision of tourist facilities.
- (b) Cycle Rickshaw stand
- (c) Development of parks and play grounds.
- (d) Traffic management schemes and social amenities.
- (e) Construction of retaining walls and slope stability measures in hill station towns.

Centre for Electronics Test Engineering

501. SHRI RADHIKA RANJAN PRAMANIK: Will the PRIME MINISTER be pleased to state:

- (a) the time by which the Centre for Electronics Test Engineering (CETE) with German collaboration is likely to start functioning in Salt Lake City, West Bengal;
- (b) the financial investment of the Union Government and German Government in the project;
- (c) the total manpower of the project; and
- (d) the terms and conditions with the German for this project?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) Centre for Electronics Test Engineering (CETE), Calcutta is likely to start by ist quarter of 1994.

(b) Total financial contribution of the Union Government for CETE project is estimated to be Rs. 3 crores. The contribution from the German side for the first two years is DM 1.975 Million for CETE at Calcutta.

(c) The manpower will be varying from to time depending upon the curates to be offered. However at present 5 officials are estimated to be developed.

(d) Expenditure for the Long Term Expert for the duration of the Project will be entirely borne by the German Government.

Jhuggis in Delhi

502. SHRI CHANDRESH PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the basic amenities have been provided in the Sonia Gandhi Jhuggi Jhoripri Camp, Sector 7, R.K. Puram, in Delhi;

(b) if so, the reasons therefor and the time by which these facilities are likely to be provided;

(c) the year-wise expenditure incurred on it from April 1 1990 to June 30, 1993;

(d) whether any survey of these Jhuggis was conducted by Delhi administration;

(e) if so, when and the number of Jhuggis surveyed and the outcome thereof;

(f) whether a number of jhuggis have been constructed after March/ April, 1990; and

(g) if so, the legal action taken to remove the same?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K.